

IN THE HON'BLE NATIONAL GREEN TRIBUNAL, DELHI.

OA No. 129/2024

IN THE MATTER OF :

News Items titled "Forest Land five times Delhi's Geographical area under Encroachment Govt. data shows" appearing in Deccan Herald dated 05.01.2024

INDEX OF REPORT

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2	Abstract of information on Encroachment in State of Himachal Pradesh (Annexure-R-II)	9

Date: 25.01.2026

Place: New Delhi

Respondent (State of Himachal Pradesh)

Through

**(DIVYANSHU KUMAR SRIVASTAVA)**

48, Lawyer's Chamber, Supreme Court,

Tilak Marg, New Delhi -110001

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Annexure-R-I

Sr. No	Name of Distt./ Division	Total forest Cover	Detail of encroachment					Total encroachment up to March, 2024, District wise	Action taken for removal of encroachment year wise, District wise		Percentage loss of forest as on March. 2024 District wise
			Protected forest	Reserve forest	Deemed forest	Sanctuaries and protected area	Any other type of forest		Year	Encroachment removed	
1.	Chamba										
	Chamba	423941.94	103.7885	0.2156	0	0	33.631	137.6351	Up to 2015-16	103.9879	
			0	0	0	0			2016-17	6.168	
			0	0	0	0			2017-18	1.4644	
			0	0	0	0			2018-19	0.0087	
			0	0	0	0			2019-20	0.4685	
			0	0	0	0			2020-21	0	
			0	0	0	0			2021-22	0	
			0	0	0	0			2022-23	0.4091	
			0	0	0	0			2023-24 (up to 31 March 2024)	0.0438	
	DFO (WL) Chamba	98535	0	0	0	0.1875	0	0.1875			
	Total	522476.94	103.7885	0.2156	0	0.1875	33.631	137.8226	Total	112.55	0.026
2.	Solan	13598	3.1576	0.0105				3.1681	<p>1) In one case (more than 10 bighas) 3.0160 ha; Rajinder Singh, has filed an appeal in the Hon'ble High Court under CWP NO.2509/2024.</p> <p>2) 17 encroachment cases (less than 10 bighas) are under trial in various courts, out of which two cases are pending in the Hon'ble High court of HP, one case is pending before the collector-cum DFO Solan and one case in civil Court (Junior Division) Kandaghat. Remaining 13 case are under process for eviction.</p>		

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	Nalagarh	10234	1.93111 1	0	0	0	0	1.931111	1) 4 case (less than 10 bighas, 0.528 ha) are pending in the Hon,ble High Court of HP. 2) In 17 cases having area 0.96269 hac has been actually evicted. 3) 9 cases are pending before the collector cum DFO Nalagarh.	
	Kunihar/ solan	17826.6	0	0	0	0	0	0	0	
	Majathall	2958.4	0	0	0	0	0	0	0	
	Chail	1307.53	0	0	0	4.03	0	4.03	As per report of DFO WL Shimla the area of 4.03 ha (involved in 6 Nos of encroachment cases) are pending before Hon'ble HP High Court..	
	Total	45924.53	5.088711	0.0105		4.03	0	9.129211	17 cases actually evicted on spot	0.0199
3	Hamirpur	16534	2.3144	0	0	0	0	2.3144	No. Of cases under trial in the Court of collector – cum DCF=11(02.31.44 hac)	Nil
	Total	16534	2.3144	0	0	0	0	2.3144	0	0.014
4	Una	21249.63	0.3744	0	0	0	0	0.3744	All the encroachment cases were evicted in 2024	
	Total	21249.63	0.3744	0	0	0	0	0.3744	0.3744	0.0018
5	Sirmour Nahan/ div.	31406	0	22.1459	0	0	0	22.1459	The eviction orders have been passed by collector cum-DFO Nahan in various cases under HP Public Premises Act 1971, and 19.27021 ha. area have been evicted on spot. .	
	Paonta Sahib/ div.	28791.69	0	37.44	0	0	0	37.44	The eviction order passed by the Collector-cum-DFO Paonta Sahib in various cases under HP Public Premiss Act 1971 and having area 32.485 ha have been evicted on spot.	
	Renuka ji/div	27292.72	0	85.8995	0	0	0	85.8995	The eviction order passed by the Collector-cum-DFO	
	Rajgarh /Div	21694.08	0	21.096	0	0	0	21.096	The eviction order passed by the Collector –cum-DFO Rajgarh in various cases HP Public Premises Act 1971 and having area 35.264 ha have been evicted on spot.	
	Total	109184.49		166.5814				166.5814	87.019 hac. Area actually evict on spot	0.135
6	Lahaul	11728.00	0	0	0	0	42.2959	42.2959	Necessary damage reports have been chalked. Out of total 15 cases 3 No. of cases are	No any as the encroachment cases are still under process.

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									subjudice in High Court and 2 No case is under eviction (due to demarcation not carried out by revenue department)	
	Lahaul & Spiti	485468	0	0	0	0	5.8295	5.8295	As per report of DFO WL Spiti at Kaza the area of 5.82.95 hac (involved in 11Nos of encroachment cases) are pending-cum-DCF WL Spiti.	
	Lahaul	497196	0	0	0	0	48.1254	48.1254	0	0.0096
7	Kinnaur	491619.66	29.2006	0	0	0	177.1477	206.3483	62.5110 hac of area has been evicted on spot.	
	KInnaur	491619.66	29.2006	0	0	0	177.1477	206.3483	62.5110 hac of area has been evicted on spot.	0.042
8	Bilaspur	35913.05	9.108	0	0	0	0	9.108	(i) 61 encroachment cases having area 9.0233 ha. Are under trial in various courts, out of which 26 cases were remanded back from Commissioner Mandi out of which 3 cases stand transferred to Tehsildar Shri Naina Devi Ji. (Now 23 cases are in balance for which directions stand issued to RO's for filing fresh cases in the Court. Out of 21cases(Shown balance for physical eviction),12 cases are under appeal before Ld. Civil Judge(Senior Division) Bilaspur, HP Notices have been issued in 4 caes, 2cases have been decided by ACS (Forests) vide order dated 28.04.2018 to evict the land in access of 5 bighas/ 10 bighas as per as order of Hon'ble High Court. 2 cases are under appeal in Hon'ble High Court of HP and in 1 cases part eviction leaving 5 bighas as per orders of Hon'ble High Court of HP has been done. (ii) 14 new cases having area 0.0847 ha. Challaned in the court of Collector Cum- DFO Bilaspur, out of these 14 cases in 5 cases having area 0.0258 ha. eviction order passed by collector cum-DFO Bilaspur.	
	Total	35913.05	9.108	0	0	0	0	9.108	0	0.025
9	Shimla Kotgarh	14559.65	17.956	1.083	63.953	0	0	82.992	37.5454 hac of area has been evicted on spot	
	Shimla / Rampur.	39420.9205	67.5748	0	0	0	48.8044	116.3784	63.881 hac of area has been evicted on spot	

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	Shimla (R)	32112.864 0	9.7122	0.1511	0	0	5.9685	15.8318	The accused are being prosecuted under HPPA-1971 and 4.8255 hac. has been recovered by eviction under the said act																					
									<table border="1"> <thead> <tr> <th>Year</th> <th>Cases evicted</th> </tr> </thead> <tbody> <tr><td>2010</td><td>1</td></tr> <tr><td>2011</td><td>3</td></tr> <tr><td>2013</td><td>1</td></tr> <tr><td>2014</td><td>1</td></tr> <tr><td>2016</td><td>12</td></tr> <tr><td>2017</td><td>3</td></tr> <tr><td>2018</td><td>2</td></tr> <tr><td>2019</td><td>1</td></tr> <tr><td>Total</td><td>24</td></tr> </tbody> </table>	Year	Cases evicted	2010	1	2011	3	2013	1	2014	1	2016	12	2017	3	2018	2	2019	1	Total	24	
Year	Cases evicted																													
2010	1																													
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2018	2																													
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Total	24																													
	Shimla(U)	842.68	0	0	0	0	0.2808	0.2808	Total area evicted=0.0218																					
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	Theog	33681.52	18.0713	5.0399	0	0	116.0360	139.1472	Total area evicted=93.0902																					
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	Rohru	141175	941.8287	0	0	0	0	941.8287	Total area evicted=668.40943																					
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Total	993																													
	Chopal	70460.83	16.2340	0	0	0	527.0355	543.2695	Total area evicted=460.2463																					
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Total	650																													

	Shimla	332253.26 45	1071.376 2	6.274	63.95 3	0	698.1252	1839.7284	1328.0196 hac. has been evicted on spot.	0.55
10	Kullu	61618.69	290.3419	0	0	0	0	290.3419	Eviction order passed for area 255.8436 ha. Evicted area 181.9792 ha.	
	Seraj div.	27044.82	109.1396	0	0	0	0	109.1396	Eviction order passed for area 107.021 ha. Evicted area 89.269 ha.	
	Parvati	169778.79	2.4912	0	0	0	29.3588	31.8500	Eviction order passed for area 31.0492 ha. Evicted area 22.7054 ha.	
	Ani	53699.50	0.0276	0	0	0	380.06	380.0876	Out of total encroachment eviction order has been passed by the collector-cum-DFO in 343.21 hac area and 201.6224 hac area has been evicted on spot.	
	Kullu GHNP Shamshi	153278.85	3.645	0	0	0	0	3.645	These case are under trial	
	Total Kullu	465420.65	405.6453	0	0	0	409.4188	815.0641	495.576 hac. Land has been evicted on spot.	0.17
11	Mandi J/Nagar Div	25543.81	0	0	0	0	17.7233	17.7233	Years	Hac.
									1995	0.7898
									1997	7.9192
									2000	0.0024
									2002	3.8309
									2003	0.4583
									2004	2.511
									2012	0.1548
									2013	2.0298
									2018	0.0271
									Total	17.7233
	Karsog	49134.83	19.5152	0	0	0	11.8568	31.372	1994	3.8444
									1995	5.7404
									1996	1.133
									1997	2.3914
									1999	0.228
									2000	0.024
									2005	0.839
									2009	0.973
									2010	1.527
									2012	1.6488
									2013	4.0898
									2015	4.5882
									2016	2.8638
									2022	0.0076
									Total	29.8984
	Mandi	33662.84	78.5944	0	0	0	42.2323	120.8267	2007-08	1.04
									2009-10	2.6839

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									2012-13	35.662	
									2013-14	12.826	
									2014-15	1.6796	
									2015-16	0.031	
									2016-17	0.8184	
									2017-18	0.4542	
									2018-19	56.6984	
									2019-20	0.429	
									2020-21	56.6984	
									2021-22	0.24176	
									Total	113.0281	
	Nachan	37213.26	54.0226	0	0	0	19.8156	73.8382	1995	10.563	
									1996	4.472	
									1997	11.81	
									1998	7.869	
									1999	9.273	
									2000	6.225	
									2001	0.425	
									2002	4.8115	
									2003	0.097	
									2004	0.068	
									2005	1.23	
									2006	2.299	
									2007	5.516	
									2008	2.325	
									2009	2.042	
									2010	0.686	
									2013	2.532	
									2015	0.655	
									2018	0.0218	
									2022	0.0448	
									2023	0.156	
									Total	73.1241	
	Suket	27893.15	19.5342	0	0	0	0	19.5342	1995	0.13	
									1996	0.21	
									1997	0.23	
									1998	0.372	
									1999	0.42	
									2000	0.0622	
									2005	0.1852	
									2007	0.6509	
									2008	0.062	
									2009	0.0078	
									2010	1.3958	
									2011	0.0116	
									2012	0.2888	
									2013	5.3958	
									2014	1.726	
									2015	2.5896	
									2016	1.1863	
									2017	1.1628	
									2018	1.927	
									Total	18.0138	
	Total Mandi	173447.89	171.6664	0	0	0	91.628	263.2944	251.7877 hac. Area has been evicted on spot.		0.152

12	Kangra Nurpur	573900	0	0	0	0	211.5804	211.5804	1.Eviction order pass =585 2.Evicted=571 area=206.7189 hac 3. 2nos cases under trial appeal in Hon'ble High Court area=0.4192 hac. 4. 12 cases under trial in Civil Court and Divisional Commissioner Kangra at Dharamshala Area= 0.2671 hac 5. 41 Cases under trial in DFO Court in Nurpur Area= 4.1752 hac	
	D/ Shala		0	0	0	0	21.4441	21.4441	1. Eviction order passed 413 area= 19.8852 hac. 2. Evicted 324 area= 17.0583 ha 3. 53 Nos cases under trial appeal in Divisional Commissioner area=1.56.60 hac 4. 44 cases under Trial in DFO court in Dharamshala Division	
	Palampur		0	0	0	0	14.3649	14.3649	1. Eviction order passed 153 No. Area 14.1150 hac. 2.Total No. Of cases in which Land actually evicted 134 area= 11.9658 hac. 3. 11 No. Of cases appeal has been filed with Divisional Commissioner Dharamshala area=01-8164 hac. 4. 2 No. Pf cases appeal has been filed before the Additional district & Session Judge, Palampur. 5. 11 No. Of cases under Trial in DFO-Cum- Collector Court Palampur area 0.68.25 hac. 6. 5 No. Of cases has been eviction order pass but yet to be evicted area 00-01-35 hac.	
	DFO (WL) Hamirpur /Kangra Divin.	119057.5	0	0	0	0	0	0	0	
	Dehra	2357.27	71.4052	0.0625	0.0825	0	0	71.5502	470 cases eviction order passed 404 case eviction done 51 cases under appeal in Ld. Divisional commissioner Court 15 cases under appeal in Hon'ble High Court. 25 cases transferred to Tehsildar Khundian	

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									being non jurisdictional cases 47 cases under trial in DFO Court Dehra.	
	Total	695314.77	71.4052	0.0625	0.0825	0	247.3894	318.9396	235.743 hac. Area has been evicted on spot.	0.010

Annexure-R-II

ABSTRACT OF INFORMATION ON ENCROACHMENT.

Sr. No	Name of Distt./ Division	Total forest Cover (in hectors)	Detail of encroachment(in hectors)					Total encroachment up to March, 2024, District wise (in hectors)	Action taken for removal of encroachment year wise, District wise		Percentage loss of forest as on March. 2024 District wise
			Protected forest	Reserve forest	Deemed forest	Sanctuaries and protected area	Any other type of forest		Year	Encr. removed	
1.	Chamba	522476.94	103.7885	0.2156	0	0.1875	33.631	137.8226	Year wise detailed information is given in Annexure-I	112.55	0.026
2.	Solan	45924.53	5.088711	0.0105		4.03	0	9.129211		0	0.0199
3.	H/pur	16534	2.3144	0	0	0	0	2.3144		0	0.014
4.	Una	21249.63	0.3744	0	0	0	0	0.3744		0.3744	0.0018
5.	Sirmaur	109184.49	0	166.5814	0	0	0	166.5814		87.019	0.135
6.	Lahaul	497196	0	0	0	0	48.1254	48.1254		0	0.0096
7.	Kinnaur	491619.66	29.2006	0	0	0	177.1477	206.3483		62.5110	0.042
8.	Bilaspur	35913.05	9.108	0	0	0	0	9.108		0	0.025
9.	Shimla	332253.2645	1071.3762	6.274	63.953	0	698.1252	1839.7284		1328.0196	0.55
10	Kullu	465420.65	405.6453	0	0	0	409.4188	815.0641		495.576	0.17
11	Mandi	173447.89	171.6664	0	0	0	91.628	263.2944		251.7877	0.152
12	Kangra	695314.77	71.4052	0.0625	0.0825	0	247.3894	318.9396		235.743	0.010
	Total	3406534.8745	1869.967711	173.144	64.0355	4.2175	1705.4655	3816.830211		2573.5807	0.11